



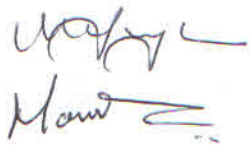

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 46/08	TP 13/16	Hearing	397/398	Medi Projects P. Ltd. Vs. Cauvery Medical Center Ltd. & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	A.M. SRIDHARAN K.S. VADIVELU 94483-55270	ADVOCATE FOR Respondents No: 11, & 12	7-7. Thiruvengadam 21/6/17
②	MURALI ANANTHASIVAN PERIAL K. ARJUN 9341210037	Adv. for R2 & R3	
③	C.K. Nandakumar Raghuram Gadambi 9900039859	Advocates for R1, R4, R5, R7, R8	
4.	B.C. Thiruvengadam. MANIK BT	Advocate for Petitioner.	
5.	K. Srikanandan	Advocate for R15. (for Srinivas & Badevi)	 P.T.O.

Counsel for petitioner is present. Counsels for respondents are all present. An application is moved on behalf of R-11 and 12 to implead one more company as R-16. Registry is directed to check and put up the application filed today. List it if it is otherwise in order. It is also made clear that both I.A. and the main petition will be simultaneously heard together as the main petition is instituted in the year 2008. Both the counsels are directed to proceed with the main petition as well on the application filed today if it is found in order and it is listed along with the main petition.

List it on 07.07.2017.



MEMBER (J)



MEMBER (T)